

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 115

(MP) IA 166 of 2020

IA/45(MP)2021

IA/114(MP)2021

in

TP 246 of 2019 [CP(IB) 515 of 2018]

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Dena Bank.

V/s.

Dhanlaxmi Solvex Pvt. Ltd.

.....Applicant

.....Respondent

**Order delivered on ..30/07/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Yuvraj Thakore [ in (MP) IA 166 of 2020  
and IA/114 (MP) 2021]

For the Respondent : Advocate, Mr. Akshat Agrawal [in (MP) IA 166 of 2020]  
Advocate, Ms. Vaibhavi Parikh [in IA/114(MP)2021]

**ORDER**

**(MP) IA 166 of 2020**

This application is filed under Section 66 of Insolvency and Bankruptcy Code, 2016.

Learned Counsel Mr. Akshat Agrawal appearing for Respondent Nos. 1 -11 states that reply is filed.

No documents of either side are available on e-portal. Learned Counsels are directed to complete e-filing within one week.

**IA 45 (MP) of 2021**

This application is filed under Rule 11 of NCLT Rules, 2016.

None for the applicant.

**IA/114(MP)2021**

This applicant is filed by the Liquidator under Section 33 r.w. 60(5) and other provisions of Insolvency and Bankruptcy Code, 2016.

None for Respondent No. 1 i.e., Respondent No. 1, Madhya Pradesh Khetra Vidyut Vitran Company Limited.

Learned Counsel Ms. Vaibhavi Parikh appears for the Respondent No. 2.

Learned Counsel for the liquidator states that interim relief was granted against Respondent No. 1.

Learned Counsel appearing for Respondent No. 2 states that reply is not required as Respondent No. 2 supports the prayer made by the liquidator in this application.

Let another copy of notice be served on Respondent No. 1 along with copy of order passed by this Authority dated 01.07.2021 granting interim relief to the liquidator.

Respondent No.1 is called upon to appear on next date of hearing. Interim relief, if any, to continue.

List for hearing on 31.08.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Rajeev

**-SD-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**